

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMA  
COURTS, DELHI**

**ORDER**

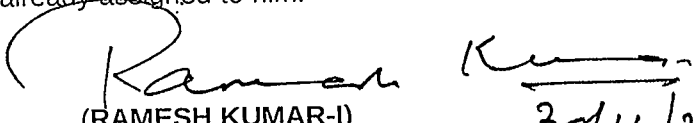
The following postings and transfers are made with immediate effect:-

S. No.	Name of the Official	From	To
1	Ms. Neeru Jaggi, Sr. JA, EC No.38999357	Sr. JA/Personal Secretary in Personal Office of the undersigned	Branch Incharge in General Branch, RTI Branch, Puchase Cell, Vigilance Branch, CMM Office, Care Taking Branch, Leave Section and Hindi Section, North-East District, Karkardooma Courts, Delhi.
2	Sh. Dashrath Kumar, Sr. JA, EC No.2333	Sr. JA, in the Copying Agency, Branch, North-East District karkardooma Courts, Delhi.	Branch Incharge in Accounts Branch and Fine & Audit Branch, North-East District Karkardooma courts, Delhi.
3	Ms. Poonam Sharma, Sr.JA, EC No.97979427	Sr.JA in the CMM Office, North- East District Karkardooma Courts, Delhi.	Sr. JA, in the Copying Agency, Branch, North- East District karkardooma Courts, Delhi.
4	Sh. Kamal Kishore Semwal, JA, EC No.18137795	JA, in the Copying Agency, Branch, North-East District karkardooma Courts, Delhi.	Ahlmad in the Court of Ms. Mona T. Kerketta, ADJ-01, North-East District, Karkardooma Courts, Delhi.
5	Sh. Rajeev Verma, JA, EC No.13979	Ahlmad in the Court of Ms. Mona T. Kerketta, ADJ-01, North-East District, Karkardooma Courts, Delhi.	Reader in the Court of Ms. Charu Gupta, ASJ (SC-POCSO), North-East District, Karkardooma Courts, Delhi.
6	Ms. Anshu Meena, JA, EC No.12148	Reader in the Court of Ms. Charu Gupta, ASJ (SC-POCSO), North- East District, Karkardooma Courts, Delhi.	JA in the CMM Office, North-East District Karkardooma Courts, Delhi.
7	Sh. Deepak Kumar, PA, EC No.47997261	PA in the Court of Sh. Sujit Saurabh, ASCJ, North-East District karkardooma courts, Delhi.	PA in the Court of Sh. Rupinder Singh Dhiman, MM-01, North-East District Karkardooma Courts, Delhi.
8	Mohd Arif, PA, EC No.42037178	PA in the Court of Sh. Rupinder Singh Dhiman, MM-01, North-East District Karkardooma Courts, Delhi.	PA in the Court of Sh. Sujit Saurabh, ASCJ, North-East District karkardooma courts, Delhi.
9	Sh. Rajnish Kumar, PA, EC No.25872170	PA in the office Pool of the North- East District, Karkardooma Courts, Delhi.	PA in the Administration Branch and All Committies of North-East District, Karkardooma Courts, Delhi.

*(Signature)*

**Note:-**

1. Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.
2. Sh. Narender Singh Patwal, SJA/Branch Incharge and Ms Neeru Jaggi, SJA/Branch Incharge shall look after the work as Link to each other as and when they remain on leave till futher orders.
3. Ms. Rekha Sharma, Sr. JA, Presently posted in the Fine & Audit Branch, North-East District, Karkardooma Courts, Delhi is hereby directed to work in Leave Section and Hindi Section North-East District, as and when Ms. Vimmi Bala, Sr.JA posted in Leave Section and Hindi Section happens to be on leave till further order.
4. Sh. Surya kumar, JA, Presently posted in the R & I Branch, Litigation Branch and LAC Branch, North-East District, Karkardooma Courts, Delhi is hereby directed to work in Administration Branch North-East District, as and when Sh. Amit Kumar Sharma, JA, posted in Administration Branch happens to be on leave till further order.
5. Ms. Prabha, JA, Presently posted in the Accounts Branch, North-East District, Karkardooma Courts, Delhi is hereby directed to work in General Branch and RTI Branch North-East District, as and when Ms. Upasana Chawla, JA posted in General Branch and RTI Branch happens to be on leave till further order.
6. Sh. M.C.Pant, Civil Nazir, (EC 90722) posted in the Ms. Mona T. Kerketta, ADJ-01, North-East District, is hereby directed to work in Court of Ms. Manu Vedwan, ADJ-02, North-East District also in addition to the work already assigned to him.
7. Sh. Rajesh Singh Bisht, PA/Additional Personal Secretary shall also look after the work as Personal Secretary in the Personal Office of the undersigned in the addition to the regular court work already assigned to him.

  
(RAMESH KUMAR-I)  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.


30/11/22

No. 7317-7332 /P&T/Admn./NE/KKD/2022

Dated 30 NOV 2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-I, II & III O/o Principal District & Sessions Judge (HQs), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. Officer Incharge Copying Agency Branch, Karkardooma Courts, Delhi.
5. The Officers/officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
9. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
10. PS to the undersigned.

  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.

30/11/22